

(b) whether it is also a fact that the efforts of the Delhi Police to teach the rules of the road to the drivers have produced no results; and

(c) if so, the details regarding the plan of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Traffic offences in Delhi are as common as anywhere else.

(b) The efforts made have produced good results. Accident rate has started showing a downward trend. In the first five months of this year 288 persons were killed in 272 fatal road accidents compared to 329 persons killed in 311 fatal road accidents during the corresponding period of last year.

(c) A number of road safety education scheme have been launched.

(i) Exhibitions and film shows on road safety are arranged in various localities;

(ii) Road safety oriented advertisements through A.I.R. T.V. and Newspapers are issued.

(iii) Printed literature like handbills, folders, booklets, stickers, posters etc. are distributed to the drivers in various languages like Hindi, Punjabi and Urdu.

(iv) Extensive outdoor publicity is undertaken with the help of hoardings, kiosks, banners, DTC panels etc.

(v) Those desirous of obtaining commercial driving Licences are compulsorily trained for three days on various aspects of road safety.

(vi) for training DTC Drivers, the traffic Police Officers are associated with their programme being conducted at Wazirpur DTC Depot.

(vii) School-going children are enrolled as Road Safety Patrol cadets to regulate traffic in Front of their schools and at important road junctions.

Answering of Questions in English in Staff Subordinate Service Examination by U.P. Candidates

5290. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the candidates belonging to Uttar Pradesh are not eligible to appear in the Staff Subordinate Service Examinations in Delhi as they are supposed to answer the questions in English also;

(b) whether it is a fact that for the post of Hindi Typist, written examination along with English is compulsory; and

(c) if so, whether Government propose to exempt those candidates, who have not taken English in their High School, from the written test for qualifying to the post of Hindi Typist or Hindi Steno-typist?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No, Sir.

(b) Yes, Sir.

(c) There is no such proposal under consideration.

Pakistanis overstaying in India

5291. SHRIMATI PRAMILA:
DANDAVATE:

SHRI AMAR ROYPRADHAN:

SHRI R. K. MHALGI:

SHRI RAMKRISHNA

SADASHIV MORE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that out of a total of 2,70,354 Pakistanis who visited India last year, only 2,18,552 returned home;

(b) whether over 50,000 Pakistanis have remained in India; and

(c) if so, the details of these 50,000 Pakistanis and where they are living in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). According to information compiled for the calendar year 1979, a total of 2,72,998 Pakistani nationals entered India and 2,20,172 left the country during this period. Arrival and departure of Pakistani nationals is a continuous process and they are normally permitted to remain in India for 3 months and visit three places which may be in different States. It would, therefore, not be feasible to specify the places where these Pakistani nationals were staying during the period of time in question.

जनता सरकार के दौरान राष्ट्रीय आय में वृद्धि की दर

5292. श्री चतुर्भुज : क्या योजना मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या जनता सरकार की अवधि के दौरान 28 वर्षों के कांग्रेस शासन की तुलना में राष्ट्रीय आय में वृद्धि की दर अधिक थी और यदि हां, तो क्या भारतीय रिजर्व बैंक ने अपने प्रतिवेदन में इस तथ्य को माना है; और

(ख) यदि हां, तो राष्ट्रीय आय में वृद्धि के क्या मूल कारण थे और इस बारे में और क्या है ?

योजना मंत्री (श्री नारायण बल्ल तिबारी) :

(क) जनता शासन के दो वर्षों में और कांग्रेस शासन के 26 वर्षों में (जिनके अनुमान उपलब्ध हैं) राष्ट्रीय आय में वृद्धि की दर संलग्न विवरण में दी गई है। मुद्रा एवं वित्त विषयक भारतीय रिजर्व बैंक की वार्षिक रिपोर्ट में इस विषय को नहीं लिया गया है। राष्ट्रीय आय में वृद्धि की प्रवृत्ति का सार्थक अध्ययन करने के लिए केवल दो वर्ष की अवधि बहुत ही कम है। संभव है कि पिछले 26 वर्षों में चुने हुए दो क्रमिक वर्षों की अवधि भी 1977-79 की अवधि के दौरान अभिलेखबद्ध की गई वृद्धि दर के समान ही वृद्धि दर प्रकट करे अथवा उसमें भी उच्चतर परिमाण प्रकट करे। 1977-79 की अवधि के दौरान राष्ट्रीय आय में उल्लेखनीय वृद्धि 1977-78 में हुए बहुत अधिक कृषि उत्पादन के कारण हो सकती है। राष्ट्रीय आय में -45 से 50 प्रतिशत योगदान कृषि का होता है

और कृषि उत्पादन में उतार चढ़ाव सम्पूर्ण राष्ट्रीय आय को बहुत प्रभावित करता है।

विवरण

स्थिर भावों (1970-71) के आधार पर शुद्ध राष्ट्रीय उत्पाद में औसत वार्षिक वृद्धि दर

(प्रतिशत)

अवधि	वृद्धि दर
1	2
1951-52 से 1976-77	3.5
1977-78 से 1978-79	6.2

टिप्पणी : वृद्धि दरें शुद्ध राष्ट्रीय उत्पाद की वार्षिक वृद्धि दरों (पिछले वर्ष की तुलना में वृद्धि) की साधारण औसत के अनुसार निकाली गई हैं।

Institutional Training to SC/ST for Selection in Higher Posts

5293. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to provide more opportunities for institutional training to Scheduled Castes and Scheduled Tribes and also for attending seminars, symposiums, Conferences, to improve their chances of selection in higher category of posts;

(b) whether any arrangements have been made for giving proper guidance in this regard; and

(c) if so, the details regarding policy adopted by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) It is the Government's policy that ministries/departments should nominate a considerably larger number of Scheduled Castes/Scheduled Tribes officers for training programmes, seminars, symposia, conferences, etc. con-